West Tripura District Court- wise and Station-wise pendency of Civil and Criminal Cases as on 28.02.2025 Court- wise pendency of Cases as on 28.02.2025 SI. No. Name and Designation of the Officer Civil Criminal Total Sri Subhasish Sharma Roy, District and Sessions Judge, Agartala Sri Surva Deo Singh, Addl.District & Sessions Judge, Agartala, (Court No.2) Sri Sunil Kumar Singh, Addl.District & Sessions Judge, (Court No. 3), Agartala (EXCL. POCSO) Sri Dharmendu Das, Addl.District & Sessions Judge, (Court No. 4), Agartala Sri Purandar Prasad Paul, Addl.District & Sessions Judge, (Court No. 5), Agartala (FTSC) Smt. Sharmistha Mukherjee, Special Judge (CBI) Court, Agartala. Sri Rajib Bhattacharjee, Judge, Family Court, Agartala Sri Uttam Hrishi Das. Addl.Judge, Family Court, Agartala. Smt. Tanusree Debnath, Civil Judge (Senior Division), (Court No.1), Agartala Sri Satyajit Das, Civil Judge (Senior Division), (Court No.2), Agartala Sri Saikat Das. Chief Judicial Magistrate-cum-Civil Judge (Sr. Div), Agartala Sri Raja Gupta, Addl.Chief Judicial Magistrate-cum-Civil Judge (Sr. Div), Agartala Sri Piyush Priyadershi, Civil Judge (Jr. Div)-cum-JM., First Class, (Court No. 1), Agartala Smt. Debjani Majumder, Civil Judge (Jr.Div.)-cum-JM., First Class, (Court No.2), Agartala. Sri Abhijit Adhikari, JM., First Class-cum-Civil Judge (Jr. Div), (Court No. 1), Agartala Smt. Swastika Das. JM., First Class-cum-Civil Judge (Jr. Div), (Court No. 2), Agartala Smt. Lisa Debbarma, JM., First Class-cum-Civil Judge (Jr. Div), (Court No. 3), Agartala Sri Bikash Debbarma, JM., First Class-cum-Civil Judge (Jr. Div), (Court No. 4), Agartala Md. Farhad Islam, JM., First Class-cum-Civil Judge (Jr. Div), (Court No.5), Agartala (FTC) Smt. Baishali Choudhury. JM., First Class-cum-Civil Judge (Jr. Div), (Court No.6), Agartala (FTC) Total Station-wise pendency of Cases as on 28.02.2025 SI. No. Name of the Station Criminal Civil **Total** Agartala Total Family Court, Agartala Addl. Judge, Family Court, Agartala Total

Grand Total

	Gomati District					
(Court- wise and Station-wise pendency of Civil and Criminal	Cases as	on 28.02.2	2025		
	Court- wise pendency of Cases as on 28.02	2.2025				
SI. No.	Name and Desigantion of the Officer	Civil	Criminal	Total		
1	Sri Sankar Lal Dutta, District and Sessions Judge, Udaipur	194	235	429		
2	Sri Sumit Debnath, Addl. District and Sessions Judge, Udaipur	196	185	381		
3	Sri Subhra Nath, Judge, Family Court, Udaipur	183	221	404		
4	Smt. Chhandita Debnath, Civil Judge (Senior Division), Udaipur	311	0	311		
5	Smt. Debaleena Kilikdar, Chief Judicial Magistrate-cum-Civil Judge (Sr. Div), Udaipur	113	755	868		
6	Sri Samuel Molsom Civil Judge(Jr. Div)-cum- JM., First Class, Udaipur	36	990	1026		
7	Sri Kaushik Bhattacharjee, JM., First Class-cum-Civil Judge (Jr. Div) (Court No. 1), Udaipur	6	796	802		
8	Smt Mohona Deb, JM., First Class-cum-Civil Judge (Jr. Div), (Court No. 2), Udaipur	11	908	919		
9	Sri Ayan Chowdhury, SDJM-cum-Civil Judge (Jr. Div), Amarpur	11	423	434		
10	Smt. Debanjana Bhattacharjee, Civil Judge (Jr. Div) -cum-JM., First Class, Amarpur	5	390	395		
	Total	1066	4903	5969		
	Station-wise pendency of Cases as on 28.0	2.2025				
SI. No.	Name of the Station	Civil	Criminal	Total		
1	Udaipur	867	3869	4736		
2	Amarpur	16	813	829		
	Total 883 4682 5565					

Family Court, Udaipur

Grand Total

South Tripu	ra District
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Court- wise and Station-wise pendency of Civil and Criminal Cases as on 28.02.2025

	Court- wise pendency of Cases as on 28.02	2.2025					
SI. No.	Name and Designation of the Officer	Civil	Criminal	Total			
1	Sri Gobinda Das, District & Sessions Judge, Belonia	168	170	338			
2	Addl.District & Sessions Judge, Belonia (Vacant), Charge remains with Sri Gobinda Das, District Judge, Belonia	145	46	191			
3	Sri Ramdas Chattopadhyay Judge, Family Court, Belonia	174	78	252			
4	Sri Sushanta Debbarma, Civil Judge (Senior Division), Belonia	117	0	117			
5	Sri Dulal Kanti Sukla Das, Chief Judicial Magistrate-cum-Civil Judge (Sr. Div), Belonia	44	956	1000			
6	Sri Aritra Das, Civil Judge (Jr. Div)-cum-JM., First Class, Belonia	114	582	696			
7	Smt. Chirasmita Chakraborty, JM., First Class-cum-Civil Judge (Jr. Div), Belonia	23	472	495			
8	Sri Tapan Debbarma, Addl.District & Sessions Judge, Sabroom	62	48	110			
9	Sri NR Rakesh Das, SDJM-cum-Civil Judge (Jr. Div), Sabroom	18	591	609			
10	Smt. Rupasree Deb, Civil Judge (Jr. Div)-cum-JM., First Class, Sabroom	56	576	632			
	Total	921	3519	4440			
	Station-wise pendency of Cases as on 28.0	2.2025					
SI. No.	Name of the Station	Civil	Criminal	Total			
1	Belonia	611	2226	2837			
2	Sabroom	136	1215	1351			
	Total	747	3441	4188			
3	Family Court, Belonia	174	78	252			
	Grand Total 921 3519 4440						

	Unakoti District					
C	Court- wise and Station-wise pendency of Civil and Criminal		on 28.02.2	2025		
	Court- wise pendency of Cases as on 28.02	2.2025	ı			
SI. No.	Name and Designation of the Officer	Civil	Criminal	Total		
1	Smt. Sudipta Choudhury, District and Sessions Judge, Kailashahar	175	203	378		
2	Sri Amrendra Kumar Singh, Additional District and Sessions Judge, Kailashahar (FTSC)	42	44	86		
3	Sri Sankari Das, Judge, Family Court, Kailashahar	150	422	572		
4	Smt. Ishika Dan, Civil Judge (Senior Division), Kailashahar	311	0	311		
5	Smt. Deepa Bhattacharyya, Chief Judicial Magistrate-cum-Civil Judge (Sr. Div), Kailashahar	100	675	775		
6	Smt. Ranjabati Roy, Civil Judge (Jr. Div)-cum- JM., First Class, Kailashahar	205	363	568		
7	Smt. Susmita Das, JM., First Class-cum-Civil Judge (Jr. Div), (Court No.1), Kailashahar	63	723	786		
8	Sri Biswatosh Dhar JM., First Class-cum-Civil Judge(Jr. Div.), (Court No.2), Kailashahar	58	354	412		
	Total	1104	2784	3888		
	Station-wise pendency of Cases as on 28.0	2.2025	•			
SI. No.	Name of the Station	Civil	Criminal	Total		
1	Kailashahar	954	2362	3316		
	Total 954 2362 3316					
2	Family Court , Kailashahar	150	422	572		
Grand Total 1104 2784 3888						

	North Tripura District				
C	Court- wise and Station-wise pendency of Civil and Criminal		on 28.02.2	2025	
	Court- wise pendency of Cases as on 28.02	2.2025			
SI. No.	Name and Designation of the Officer	Civil	Criminal	Total	
1	Sri Angshuman Debbarma, District and Sessions Judge, Dharmanagar	292	290	582	
2	Sri Mridul Chakraborty, Additional District & Sessions Judge, Dharmanagar	208	317	525	
3	Judge, Family Court, Dharmanagar (Vacant) Charge remains with Sri Mridul Chakraborty	219	126	345	
4	Sri Ramayangshu Shekhar Bhattacharya Civil Judge (Senior Division), Dharmanagar	288	0	288	
5	Sri Saamyajyoti Debnath, Chief Judicial Magistrate-cum-Civil Judge (Sr. Div.), Dharmanagar	143	832	975	
6	Smt. Aparajita Singha, Civil Judge (Jr. Div)-cum- JM., First Class, Dharmanagar	295	409	704	
7	Sri Abhijit Deb JM., First Class-cum-Civil Judge (Jr. Div), Dharmanagar	135	866	1001	
8	Ali Haydar Khan SDJM-cum-Civil Judge (Jr. Div), Kanchanpur	2	397	399	
9	Sri Sumir Bag, Civil Judge (Jr. Div)-cum- JM., First Class, Kanchanpur	9	462	471	
	Total 1591 3699 5290				
	Station-wise pendency of Cases as on 28.02.2025				
SI. No.	Name of the Station	Civil	Criminal	Total	
1	Dharmanagar	1361	2714	4075	

Kanchanpur

Family Court, Dharmanagar

Total

Grand Total

Sepahi	jala	District
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Court- wise and Station-wise pendency of Civil and Criminal Cases as on 28.02.2025

Court- wise pendency of Cases as on 28.02.2025

SI. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Sri Prakash Kumar, District & Sessions Judge, Sonamura	203	487	690
2	Sri Yoginder Pal, Judge, Family Court, Sonamura	67	100	167
3	Sri Motom Debbarma, Civil Judge (Senior Division), Sonamura	148	0	148
4	Sri Subhadeep Saha, Chief Judicial Magistrate-cum-Civil Judge (Sr. Div), Sonamura	62	498	560
5	Sri Anirban Senapati Civil Judge (Jr. Div)-cum- JM., First Class, Sonamura	34	635	669
6	Smt. Madhumita Pal, JM., First Class-cum-Civil Judge (Jr. Div), Sonamura,	21	537	558
7	Sri Debashish Kar, Additional District & Sessions Judge, Bishalgarh	223	267	490
8	Sri Gaurav Kumar Shahi, SDJM-cum-Civil Judge (Jr. Div), Bishalgarh	45	1419	1464
9	Smt. Papri Debbarma, Civil Judge (Jr. Div)-cum- JM., First Class, Bishalgarh	97	1419	1516
	Total	900	5362	6262

Station-wise pendency of Cases as on 28.02.2025

SI. No.	Name of the Station	Civil	Criminal	Total
1	Sonamura	468	2157	2625
2	Bishalgarh	365	3105	3470
	Total	833	5262	6095
3	Family Court , Sonamura	67	100	167
	Grand Total	900	5362	6262

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	Khowai District				
C	Court- wise and Station-wise pendency of Civil and Criminal	Cases as	on 28.02.2	2025	
	Court- wise pendency of Cases as on 28.02	2.2025			
SI. No.	Name and Designation of the Officer	Civil	Criminal	Total	
1	Sri Veda Pratim Debbarma, District and Sessions Judge, Khowai,	99	188	287	
2	Sri Manabendra Debbarma, Addl.District & Sessions Judge, Khowai	95	186	281	
3	Judge, Family Court, Khowai (Vacant) charge remains with Sri Veda Pratim Debbarma , District & Sessions Judge, Khowai	80	79	159	
4	Sri Ramanuj Bhattacharjee, Civil Judge (Senior Division), Khowai	126	0	126	
5	Smt. Nandita Bhattacharyya, Chief Judicial Magistrate-cum-Civil Judge (Sr.Div), Khowai	37	1220	1257	
6	Smt. Reena Debbarma, Civil Judge (Jr. Div)-cum- JM., First Class, Khowai	36	1181	1217	
7	Smt. Purabi Jamatia, JM., First Class-cum-Civil Judge (Jr. Div), Khowai	19	1001	1020	
	Total	492	3855	4347	
Station-wise pendency of Cases as on 28.02.2025					
SI. No.	Name of the Station	Civil	Criminal	Total	
1	Khowai	412	3776	4188	

Total

Grand Total

Judge, Family Court, Khowai

Dhalai District

Court- wise and Station-wise pendency of Civil and Criminal Cases as on 28.02.2025

Court- wise pendency of Cases as on 28.02.2025

SI. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Sri Dhiman Debbarma,	50	172	222
•	District and Sessions Judge, Ambassa			
2	Sri Anshuman Chowdhury Additional District and Sessions Judge, Ambassa	43	47	90
3	Sri Arindam Paul, Judge, Family Court, Ambassa,	15	23	38
4	Sri Rahul Roy, Civil Judge (Senior Division), Ambassa	62	0	62
5	Sri Divya Prakash Mishra, Chief Judicial Magistrate-cum-Civil Judge (Sr. Div), Ambassa	32	188	220
6	Smt. Archana Reang, Civil Judge(Jr. Div)-cum- JM., First Class, Ambassa	6	105	111
7	Sri Soumyo Bikash Das Additional District & Sessions Judge, Kamalpur	75	94	169
8	Smt. Madhumita Biswas, SDJM-cum-Civil Judge (Jr. Div) Kamalpur	13	499	512
9	Sri Jogodottam Chatterjee, Civil Judge(Jr.Div)-cum-JM., First Class, Kamalpur	80	438	518
10	Sri Avinash Jamatia, SDJM-cum-Civil Judge (Jr. Div), Longtharai Valley	17	114	131
11	Sri Amlan Mukherjee, Civil Judge (Jr. Div)-cum- JM., First Class, Longtharai Valley	8	670	678
12	Sri Thomas Lalditsaka Darlong, SDJM-cum-Civil Judge (Jr. Div)., Gonda Twisa	0	37	37
13	Sri Sushobhan Das, Civil Judge (Jr. Div)-cum- J.M., First Class., Gonda Twisa	5	47	52
	Total	406	2434	2840
	Station-wise pendency of Cases as on 28.0	2.2025	•	
SI. No.	Name of the Station	Civil	Criminal	Total
1	Ambassa	193	512	705
2	Kamalpur	168	1031	1199
3	Longtharai Valley	25	784	809
4	Gonda Twisa	5	84	89
	Total	391	2411	2802
5	Family Court, Ambassa	15	23	38
	Grand Total	406	2434	2840

	District-wise pendency of Civil and Criminal Cases as on 28.02.2025					
SI. No.	Name of the District (s)	Civil	Criminal	Total		
1	West Tripura District, Agartala	6308	13697	20005		
2	Gomati District, Udaipur	1066	4903	5969		
3	South Tripura District, Belonia	921	3519	4440		
4	Unakoti Judicial District, Kailashahar	1104	2784	3888		
5	North Tripura District, Dharmanagar	1591	3699	5290		
6	Sepahijala District, Sonamura	900	5362	6262		
7	Khowai District, Khowai	492	3855	4347		
8	Dhalai District, Ambassa	406	2434	2840		
	Total	12788	40253	53041		